

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:298

ANSWERED ON:02.08.2011

INVOLVEMENT OF DELHI POLICE IN ILLEGAL CONSTRUCTIONS

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports/complaints regarding involvement of Delhi Police Personnel in illegal constructions in the NCT of Delhi;
- (b) if so, the details thereof and the total number of such cases registered/reported and accused officials booked alongwith the action taken against them during each of the last three years and the current year, rank-wise;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details thereof; and
- (e) the measures taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Reports/complaints regarding involvement of Delhi Police Personnel in illegal constructions in the NCT of Delhi have been received. Details of the complaints received and action taken against the police personnel, who were found guilty of inaction/involvement in respect of illegal construction during the year 2008, 2009, 2010 and 2011 (upto 30.06.2011), are as follows:

Year	No. of complaints received	Action taken against police personnel
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2008	26	14
2009	75	81
2010	140	104
2011	121	40

(upto 30.06.2011)

(c) to (e): As and when any information/instance regarding inaction or involvement of police personnel in unauthorized construction is received/comes to notice, necessary departmental action is taken, accordingly.